

Schedule II
Form B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PRITHVI MULTIPURPOSE COLD STORAGE PRIVATE LIMITED

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Prithvi Multipurpose Cold Storage Private Limited
2.	Date of incorporation of corporate debtor	2 nd August, 2006
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Jaipur
4.	Corporate identity number / limited Liability Identification Number of corporate debtor	U63022RJ2006PTC022885
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: Bari Bas, Sujangarh, - 331507, Rajasthan, India
6.	Date of closure of Insolvency Resolution Process	15.03.2021
7.	Liquidation commencement date of Corporate Debtor	16.03.2021 (Certified True Copy of order received on 19.03.2021)
8.	Name and registration number of the Insolvency Professional acting as liquidator	Name: Kamal Kumar Jain IBBI Registration No.: IBBI/IPA-001/IP-P00092/2017-18/10192
9.	Address & e-mail of the liquidator, as registered with the Board	Address: 315-A, Road No.2, Shanti Nagar, Gopalpura Bypass, Durgapura, Jaipur-302018 Email: cakamaljain07@gmail.com
10.	Address & e-mail to be used for correspondence with the liquidator	Address: 315-A, Road No.2, Shanti Nagar, Gopalpura Bypass, Durgapura, Jaipur-302018 Email: liquidation.pcspl@gmail.com
11.	Last date for submission of claims	18.04.2021 (30 th Day from the date of receiving order on 19.03.2021)

Notice is hereby given that the Hon'ble National Company Law Tribunal, Jaipur Bench has ordered the commencement of liquidation of the **Prithvi Multipurpose Cold Storage Private Limited** on 16.03.2021.

The stakeholders of **Prithvi Multipurpose Cold Storage Private Limited** are hereby called upon to submit their claims with proof on or before 18.04.2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Place: JAIPUR
Date: 19.03.2021

Kamal Kumar Jain
Liquidator

Registration No.: IBBI/IPA-001/IP-P00092/2017-18/10192